GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA

UNSTARRED QUESTION NO. **2200**TO BE ANSWERED ON 1ST JANUARY, 2018

Private Investment in Education and Foreign University

2200. SHRI NALIN KUMAR KATEEL:

SHRI B.N. CHANDRAPPA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is true that the NITI Aayog has made recommendations demanding amendments to laws that inhibit private investment and foreign university entry;
- (b) if so, the details thereof;
- (c) whether the Government has accepted the said recommendations;
- (d) if so, the details of the status of the recommendations; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH)

(a) to (e): Yes, Madam. NITI Aayog has made recommendations to amend certain laws that inhibit private investment in education and foreign university entry. The Government has not yet taken decision in this regard.
